

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3312
ANSWERED ON:13.12.2012
NATIONAL LAND RECLAMATION COUNCIL
Bhagat Shri Sudarshan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a `National Land Reclamation Council` had been constituted under the chairmanship of the Prime Minister in the year 2007;
- (b) if so, the details thereof;
- (e) the details of the meetings of that Council held so far;
- (d) whether almost one-third population of the Country is landless;and
- (e) if so, the details thereof, State-wise and the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) & (b) National Council for Land Reforms was constituted under the Chairmanship of the Prime Minister on 9th January, 2008 to lay down broad guidelines of policy recommendations on agrarian relations and land reforms based on the recommendations of the `Committee on State Agrarian Relations & the Unfinished Task in Land Reforms` The composition of the council is as under:-

Prime Minister Chairman

(A) Govt. of India Ministers

(i) Minister of Rural Development Member

(ii) Minister for Agriculture Member

(iii) Minister for Environment & Forests Member

(iv) Minister for Panchayati Raj Member

(v) Minister for Tribal Affairs Member

(vi) Minister for Social Justice & Empowerment Member

(vii) Dy. Chairman, Planning Commission Member

(B) Chief Minister of States

(i) Chief Minister, Andhra Pradesh Member

(ii) Chief Minister, Biha Member

(iii) Chief Minister, Karnataka Member

(iv) Chief Minister, Kerala Member

(v) Chief Minister, Maharashtra Member

(vi) Chief Minister, Orissa Member

(vii) Chief Minister, Rajasthan Member

(viii) Chief Minister, Tripura Member

(ix) Chief Minister, Uttar Pradesh Member

(x) Chief Minister, West Bengal Member

(C) Other Members

(i) Dr, Bina Agarwal Member

(ii) Dr. C.H. Hanumantha Rao Member

(iii) Dr. G.K. Chadha Member

(iv) Shri P.V. Rajgopal Member

(v) Shri. D. Bandhopadhyay Member

(vi) Dr.S.S.Johal Member

(vii) Prof. V.S.Vyas Member

(viii) Shri Walter Fernades Member

Secretary Department of Land Resources, Member Secretary
Ministry of Rural Development

He has been included as member in place of Shri S.R. Sankaran who has passed away.

(c) The first meeting of the Council is yet to be held. However, a preparatory meeting for the `National Council for Land Reforms` has been held on 26th June, 2012 with the non-official members under the Chairmanship of Hon`ble Minister of Rural Development,

(d) & (e) Statement giving Proportion of Landless Households in the country is at Annexure.